

Annexure-3
Name Of The Corporate Debtor: Excel Overseas Private Limited Under CIRP

Date of commencement of CIRP: 10-06-2026

Revised List of creditors as on: 31-07-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of Creditor	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Union Bank of India	22-06-2026	81,53,37,383.00	81,24,84,699.40	Financial Debt	81,53,37,383.00	81,53,37,383.00	NO	45.12	0	0	0	28,52,683.60	ECGC Premium claimed is under Verification
2	Bank of India	23-06-2026/ 01-07-26/ 06-07-26	69,20,62,160.73	69,20,62,160.73	Financial Debt	69,20,62,160.73	69,20,62,160.73	NO	38.43	0	0	0	0	
3	Saraswat Co-operative Bank Ltd.	24-06-2026	22,92,83,228.53	22,86,78,897.39	Financial Debt	22,92,83,228.53	22,92,83,228.53	NO	12.70	0	0	6,04,331.14	0	Interest claimed from 10-06-2026 to 24-06-2026 has been disallowed
4	SVC Co-Operative Bank Limited	24-06-2026	6,74,01,104.00	6,74,01,104.00	Financial Debt	6,74,01,104.00	6,74,01,104.00	NO	3.74	0	0	0	0	Only interest Amount is due
TOTAL			1,80,40,83,876.26	1,80,06,26,861.52		1,80,40,83,876.26	1,80,40,83,876.26		100.00	-	-	6,04,331.14	28,52,683.60	

Note-

The borrowings from Union Bank of India, Bank of India, Saraswat Co-operative Bank Ltd. and SVC Co-Operative Bank Limited are secured under consortium arrangement of which Union Bank of India is a lead bank and the securities are as below:

(a) Primary Security- Hypothecation on parri passu First charge basis, of export bills, the whole of the current assets of the CD, viz, Stocks of raw materials, stock in process, semi finished and finished Goods, stores and spares, book debts and bills receivables and other moveables, both present and future, which are now lying or stored in or about the factory unit of the CD at Surat Special Economic Zone, at Plot No. 176-A, Vill: Sachin, Tal: Choryasi, Dist: Surat and in its registered office at Bharat Diamond Bourse, GW6140, Tower G, Bandra Kurla Complex, Mumbai – 400051.

(b) Collateral:

- Office Premises No.247/C** on 2nd Floor, admeasuring about 314 Sq. ft. of PANCHRATNA BUILDING", at Plot No.21, Panchratna, Opera House, Mumbai-400 004, on all that piece or parcel of land bearing New Survey No.8024, 8023 Part and Cadastral Survey Nos. 1/1487,3/1487, 5/1487, 6/1487 and 7/1487 of Girgaum Division and assessed by the assessor and collector of Municipal Rates and taxes under "D" Ward No. 197 and Street No.19 and 14 lying and situated at New Queens Road, Mama Parmanand Marg, New Charni Road and Registration Sub-District of Mumbai owned by M/s. Exce
- Office Premises No.247/D** on 2nd Floor, admeasuring about 286 Sq. ft. of "PANCHRATNA BUILDING" at Plat No.21, Panchratna, Opera House, Mumbai - 400 004, on all that piece or parcel of land bearing New Survey No.8024, 8023 Part and Cadastral Survey Nos. 1/1487,3/1487, 5/1487, 6/1487 and 7/1487 of Girgaum Division and assessed by the assessor and collector of Municipal Rates and taxes under "D" Ward No. 197 and Street No.19 and 14 lying and situated at New Queens Road, Mama Parmanand Marg, New Charni Road and Registration Sub-District of Mumbai owned by Mrs.
- Office Premises No.347** on 3rd Floor, admeasuring about 1037 Sq. ft. Carpet area of "PANCHRATNA BUILDING", at Plot No.21, Panchratna, Opera House, Mumbai-400 004, on all that piece or parcel of land bearing New Survey No. 8024, 8023 Part and Cadastral Survey Nos. 1/1487,3/1487,5/1487, 6/1487 and 7/1487 of Girgaum Division and assessed by the assessor and collector of Municipal Rates and taxes under "D" Ward No. 197 and Street No.19 and 14 lying and situated at New Queens Road, Mama Parmanand Marg, New Charni Road and Registration Sub-District of Mumbai owned by
- Flat No.83**, on 8th Floor, admeasuring about 1341 Sq. ft. carpet area of the building known as "Kamal Co-operative Housing Society Limited" at 69 Walkeshwar Road, Mumbai 400 006 constructed on all that piece or parcel of land bearing Cadastral Survey No.294 of Malabar Hill and Cumballa Hill Division in the Registration District of Mumbai City. Owned by Mr. Ramesh Himatlal Shah, Mrs. Chaya
- Plot No.176-A** alongwith diamond processing building on it (Ground +1st Floor + 2nd Floor) Block/Survey No. 338 admeasuring 1000 Sq. Mtrs. At Surat Special Economic Zone of Village Sachin, Tal Choryasi, District Surat- 394230 Land with structure building and attachment and erection thereon owned by M/s. Excel Overseas Pvt. Ltd.
- Flat No.93** on the 9th Floor, admeasuring 2100 Sq.Ft. (Carpet Area) alongwith one Car Parking space in the Society known as "Kamal Co-operative Housing Society Limited", situated at 69 Walkeshwar Road, Charni Road, Mumbai 400 006 constructed on all that piece or parcel of land bearing Cadastral Survey No.294 of Malabar Hill and Cumballa Hill Division in the Registration District of Mumbai City owned by Mr. Ramesh Himatlal Shah.

(c) Personal Guarantees of :

- Rajesh Vasant Lal Vora

2. Kavita Ramesh Shah
3. Ramesh Himatlal Shah
4. Chhaya R Shah